

time and area targetting and a methodical Plan preparation, which includes (1) registering a zilla Saksharta Samiti under the Chairmanship of the District Collector; (2) involving all organised and unorganised sections of the community to volunteer for literacy work (3) conducting a door-to-door literacy survey of the area; (4) environment building for literacy through Jatha and cultural activities and by availing of media and other kinds of publicity; (5) preparation of teaching-learning materials (6) imparting of training at different levels for literacy activists (7) conduction teaching for a period of 200 hours spread over 5-6 months; (8) monitoring and evaluation.

Central to the campaigns approach is the large scale mobilisation of people from all walks of life through a multifaceted communications strategy launched with the help of folk and traditional media, street theatre and electronic media. Person to person contact, lectures, group discussions which are an essential part of the campaign. The communication strategy comprises repetitive conveyance of common messages built around literacy, girls' education, primary education, as also messages related to small family, national integration, women's equality etc. The Communications campaign exposes the vital link between literacy and basic problems of life, thereby showing that literacy is the tool to better the conditions of life. It also brings learners together in dialogue, so that they understand their predicament, develop a feeling of solidarity and hope towards the solution of their problems in an organised manner.

Post Literacy Campaign (PLC)

At the conclusion of the TLCs, the campaigns are continued to the second phase, namely, the Post Literacy (PLC) & Continuing Education. The PLC is intended to consolidate the gains of the TLC, and as

a mopping up operation in respect of those not covered by the TLC. The PLCs have accordingly been taken up in the following districts:-

Andhra Pradesh

1. Chittoor
2. Nellore
3. West Godavari

Gujarat

1. Bhavnagar
2. Gandhinagar

Kerala State

Karnataka

1. Dakshin Kannada
2. Bijapur
3. Mandya

Tamil Nadu

1. PMT Sivaganga
2. Pudukkottai

West Bengal

1. Burdwan
2. Midnapur
3. Hooghly

Pondicherry UT

On the conclusion of TLCs in other districts, the PLC proposals would be considered as and when received.

Action Plan on New Education Policy

1029. SHRI SOBHANADREES-

WARA RAO VADDE:
DR. D. VENKATESWARA
RAO:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government have formulated an action Plan on the New Education Policy; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEVELOPMENT OF CULTURE) (KUMARI SELJA): (a) and (b). No, Sir Action is on to revise the Programme of Action (POA) in the light of the revised policy formulations and the developments since 1986. The endeavour is to place the revised POA on the table of the House during the current session.

National Environment Tribunal

1030. SHRI R. SURENDER
REDDY:
SHRI BARE LAL JATAV:
SHRI PRATAPRAO B.
BHONSLE:
KUMARI VIMLA VERMA:

Will the MINISTER OF ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Union Government propose to set up a National Environment Tribunal;

(b) if so, the broad features thereof; and

(c) the time by which the Tribunal is likely to be set up?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) to (c). A proposal to set up a National Environment Tribunal to provide strict liability for damages arising out of any accident involving hazardous substances and also to provide for compensation and interim relief to the affected persons is under the consideration of Government.

Late Running of Intercity Express:

1031. SHRI. RAM KAPSE: Will the MINISTER OF RAILWAYS be pleased to state:

(a) whether the Intercity Express between Varanasi Junction and Allahabad city always runs late;

(b) if so, the reasons therefor; and

(c) the remedial steps proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) and (b). Punctuality of the train has been averaging between 93.1% and 100% on account of alarm chain pulling on the section.

(c) Regular checks are being conducted against alarm chain pulling on these trains.

Wage Settlement of FCI Employees

1032. SHRI P.C. THOMAS: Will the MINISTER OF FOOD be pleased to state:

(a) whether a wage settlement has been signed with the representatives of the Food Corporation of India Employees on February 28, 1992;